

NATIONAL COMPANY LAW TRIBUNAL

COURT-I, MUMBAI BENCH

Item 56

CA 391/2022 in CP 408/2021

CORAM:

SH. SHYAM BABU GAUTAM

JUSTICE P.N. DESHMUKH (Retd.)

HON'BLE MEMBER (T)

HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **26.09.2022**

NAME OF THE PARTIES: - **MANGESH TUKARAM SAWANT & OTHERS**
Karm Yogi Property Developers Pvt Ltd V/s
REGISTRAR OF COMPANIES MUMBAI

Appearance (via video-conference):

For the Applicant : Mr. Vijaykumar Tiwari, CS

For the Respondent : None present

Section 252 of the Companies Act, 2013 & Rule 11 of NCLT, 2016

ORDER

Heard Authorised Representative of the Appellant for a considerable time.

Reserved for orders.

Sd/-

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

JUSTICE P.N. DESHMUKH
Member (Judicial)

Vedant Kedare